

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

CP No. 39/241/HDB/2024

AND

IA (CA) 194, 195, 196 & 197/2024 in CP No. 39/241/HDB/2024

u/s. 59 of Companies Act, 2013

IN THE MATTER OF:

Dr. G. Vritika

...Petitioner

AND

M/s. Yeshwanth Realtors Pvt Ltd., & 03 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 39/241/HDB/2024

Learned Counsel Mr Y Suryanarayana, for Company Petitioner present physically.

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 29.08.2024 for filing proof of service and for counter.

IA (CA) 194, 195, 196 & 197/2024

Learned Counsel Mr Y Suryanarayana, for Applicant present physically.

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 29.08.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)